Annexure-3

Name of the corporate debtor: M/s Telexcell Information Systems Limited; Date of commencement of CIRP:05-10-2021; List of creditors as on: 09.11.2022

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List of secured Einemaiol Cueditors (other than financial anglitors belonging to any class of auditors)

	List of secured Financial Creditors (other than financial creditors belonging to any class of creditors)													
Sl.	Name of creditor	Details of c	claim received				Details of claim admitted			Amount of	Amount of	Amount of	Amount	Remarks, if any
No.		Date of	Amount claimed		Nature of	Amount	Amount covered by guarantee	Whether	% of voting		any mutual		of claim	
		receipt		claim	claim	covered by		related	share in	claim	dues,	admitted	under	
				admitted		security		party?	CoC		that may be		verificatio	
						interest					set-off		n	
						1								
<u> </u>	arn ny		22.54.045	22.22.112		ļ								I I I I I I I I I I I I I I I I I I I
1	SIDBI		23,64,017	22,09,442	Secured Financial	-	The assistance. together with interest. costs, expenses, penal interest	-	1.58%	-	-	1,54,575		Int com-uted till ICD
					Creditor		and all other monies dues and payable by the Corporate Debor shall							
					Creditor		be secured by charge on all the movable assets (Including current							
							assets) and immovable assets of the Corporate Debtor/ mortgagors							
							which are hypothecated or mortgaged to senior lender/ Kamataka Bank Lid, as under:- i.							
							Current assets of the company and 25% cash margin for bank							
							guarantee/ ImporV Inalnd LC.							
							ii. Mortgage by way of deposit of title deeds of property at 33/1,							
							Yusuf Sarai, Green Park Extension, New Delhi standing In the name of							
							Shri J. Mahender K. Lalwanl.							
							III. Mortgage by way of deposit of tiUe deeds of property at 33/2,							
							Yusuf Sarai, Green Park Extension, New Delhi standing in the name of							
							Shri Tam Lalwani and Smt Anita Lalwani.							
							IV. Mortgage by way of deposit of tide deeds of flat no. 301, Maa							
							Ashlsh Apartment, Mahalaxmi Temple Road, Mumbai standing In the							
							name of Smt Jarav Bai (Mother of Shri J.M.K L.alwani).							
							V Mortgage by way of deposit of title deeds of flat no 302, Mae							
							Ashish Apartment, Mahalaxml Temple Road, Mumbai standing in the							
							name of Smt Premlatha Lalwani (wife of Shri J.M.K Lalwani.							
							VI Charge on fixed assets of the Corporate							
							Debtor.							
							Irrecoverable and Personal Garuntee of:							
							I. Shri Jawahar Lal Mahender Kumar Lalwani, S/o Shrl Hastlmal							
							Jawahartaf L.alwani, aged about 46 years, Indian inhabitant residing							
							at C-45, Green Park, Ext., New Delhi-04/07/20.							
							II. Shri Tarn Lalwani, S/o Shrl Hestlmaf Jawehar Lal Lafwani, aged							
	Total		23,64,017.00	22,09,442			_		1.58%			1,54,575	0	
		-	•	•	•	•			•		•	•		·